## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1349/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

Mitcon Consultancy & Engineering Services Pvt.Ltd.

V/s.

Shetkari Sakhar karkhana (Chandapuri ) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Prosed Servenker Adv. for Pelisham

## ORDER

## CP No. 1349/I&BP/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on 16.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)